

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5869

ANSWERED ON:08.09.2011

ASSETS CREATED UNDER RURAL DEVELOPMENT SCHEMES

Gaddigoudar Shri P.C.;Jeyadural Shri S. R.;Kodikunnil Shri Suresh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of assets created by the works done under various schemes under the Ministry of Rural Development during the last three years and the current year, State-wise, year-wise, scheme-wise;
- (b) whether the Government has found that the quality of assets created under the schemes are poor and sub-standard;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to monitor the quality of assets more vigorously?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): State-wise and scheme-wise assets/projects created under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Indira Awaas Yojana(IAY) and Pradhan Mantri Gram Sadak Yojana (PMGSY) during last 3 years (2008-09, 2009- 10 and 2010-11 and current financial year 2011-12 (upto July, 2011) are given at Annexure.

(b) & (c): The quality of assets has been found generally satisfactory as per the reports of Independent Quality Monitors and Independent Research Agencies.

(d): The Ministry of Rural Development has been monitoring the quality of assets through various mechanism such as, deputing officers under Area Officers Scheme to monitor and qualitative aspects of assets created during their visits to villages, National Level Monitors, Vigilance and Monitoring Committees at district and state level. Quality of roads constructed under PMGSY is monitored through Three Tier Quality Control Mechanism. Besides, the State Governments have also been advised for verification of quality of assets on regular basis.